

ITEM NO.42

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 04-10-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Bharat Gupta, AOR
Mr. Aman Naqvi, Adv.

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Chandrika Mishra, Adv.
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has already filed counter affidavit.

Two weeks time, is granted as a last chance to Ld. counsel for the petitioner, to take fresh steps and file fresh particulars, for issuing notice to respondent no.2. Dasti service, in addition as prayed is allowed. Let affidavit of dasti service is filed within two weeks as sought.

List again on 25.10.2024.

SUJATA SINGH
Registrar

pm